
Umesh Trivedi Vs Manager SBI Life Insurance Co. Ltd. & Anr

Revision Petition No. 1646 Of 2019

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 1, 2023

Acts Referred:

Consumer Protection Act, 1986 & Section 21(b)

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: Priyanshi Varshney, Kamal Chamaria, Kapil Chawla

Final Decision: Allowed

Judgement